

**INFLUX FROM PAKISTAN (CONTROL) REPEALING (REPEAL)
ACT, 2001**

33 of 2001

[September 3,2001]

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1. Short title.
2. Repeal of Act 76 of 1952.

**INFLUX FROM PAKISTAN (CONTROL) REPEALING (REPEAL)
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[September 3,2001]

An Act to repeal the Influx from Pakistan (Control) Repealing Act, 1952 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:

1. Short title. :-

This Act may be called the Influx from Pakistan (Control) Repealing (Repeal) Act, 2001.¹

1. Received the assent of the President on September 3, 2001 and published in (he Gazette of India, Extra., Part II, Section 1, dated 3rd September, 2001, p.1. No. 40

2. Repeal of Act 76 of 1952. :-

The Influx from Pakistan (Control) Repealing Act, 1952 is hereby repealed.